THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) No such request has been received from the Kerala State Electricity Board Limited (KSEBL) in the said matter.

(b) and (c) Questions do not arise.

Environment clearance to Polavaram Project

1534. SHRI T.G. VENKATESH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Andhra Pradesh Government has requested the Ministry for extension of environmental clearance to Polavaram Project;
 - (b) if so, the details thereof; and
- (c) whether any approval orders have been issued in this regard for uninterrupted construction of Polavaram Project and if so. the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) No, Sir.

- (b) Does not arise in view of answer at (a) above.
- (c) The Ministry of Environment, Forest and Climate Change had issued "Stop Work Order" for the construction of Polavaram project in February, 2011. This "Stop Work Order" was kept in abeyance for a period of 6 months *vide* letter dated 27.2.2013. Thereafter, the "Stop Work Order" was kept in abeyance for another 6 months *vide* letter dated 1.1.2014. "Stop Work Order" was kept in abeyance further for a period of one year *vide* letter dated 3.7.2015.

Relaxation of forest laws for roads, school buildings and irrigation facilities

1535. SHRIMATI VIPLOVE THAKUR: Will the Minister of ENVIRONMENT FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government proposes to relax certain provisions of the forest laws for construction of pucca roads, school buildings etc. and to provide irrigation facilities in tribal dominated villages located in forests; and
- (b) if so, the details thereof, area-wise and State-wise, including Himachal Pradesh?